Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 31st day of **July**, 2019

Present:

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/01138/2018

Rustam KhanApplicant.

<u>VERSUS</u>

Union of India and ors. Respondents.

Advocate for the applicant :None

Advocate for the respondents :Shri L.P. Tiwari

ORDER

By Hon'ble Mr. Rakesh Sagar Jain, Member-J:

List revised. None present for the applicant. Shri L.P. Tiwari, counsel for the respondents is present.

2. Even on the last occasion i.e. on 09.07.2019 and 11.07.2019, no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA along with Misc. Application is dismissed in default and for non prosecution.

Member-J

RKM/